

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**CONTEMPT PETITION NO. 170/00065/2018**

**IN**

**ORIGINAL APPLICATION NO.170/00040/2017**

**DATED THIS THE 31<sup>ST</sup> DAY OF AUGUST, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)  
(On video conference from Central Administrative Tribunal, Bangalore  
Bench, Bangalore)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)  
(On video conference from Central Administrative Tribunal, Bangalore  
Bench, Bangalore)**

Sri Shrinivas,  
S/o Shamarao Parande,  
Aged about 52 years,  
Occ: Sweeper in Central Labour,  
R/o Killa-II,  
Near Dr. Koppa's Hospital,  
Bagalkot Taluk,  
District Bagalkot

....Petitioner

(By Advocate Smt. K. Swapna - through video conference)

Vs.

1. A.K. Jyotishi  
The Chief Commissioner of Central Excise (Karnataka Circle),  
C.R. Building, Queens Road,  
Bangalore 560 001

2. Shri B.K. Kar  
The Commissioner,  
Central Excise, Customs & Service,  
No. 71, Club Road,  
Belgaum 590 001

3. Smt. Rashmi  
The Assistant Commissioner,  
Central Excise Division, Dharwad

4. Y.C. Pujari  
The Superintendent of Central Excise Range,  
Bagalkot Taluk,  
Rural Police Station Road,  
Parande Building,  
District: Bagalkot 587 101

5. Dr. Hasmukh Adhia  
The Union of India,  
Represented by Secretary,  
Department of Revenue,  
Ministry of Finance,  
New Delhi 110 001

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel - through video conference)

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Aggrieved by an interim order dated 12.06.2019 passed by this Tribunal, the respondents preferred Writ Petition No. 112826/2019 (S-CAT) before the Hon'ble High Court of Karnataka at Dharwad.

2. While allowing the said Writ Petition, the Hon'ble High Court vide its order dated 22.01.2020 quashed the contempt proceedings as well as the interim order dated 12.06.2019 passed by this Tribunal.

3. In view of the aforesaid order passed by the Hon'ble High Court, CP stands closed.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

**Annexures referred by the petitioner in CP No. 170/00065/2018**

**Annexure-C1:** Copy of the order dated 04.01.2018 in OA No. 40/2017

**Annexure-C2:** Copy of the representation dated 14.02.2018

**Annexures referred in reply statement**

**Annexure-R1:** Copy of the OM dated 10.09.1993

**Annexure-R2:** Copy of the order dated 31.08.2018

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